

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 203/TT/2016**

**Coram:**

**Shri A.K. Singhal, Member  
Shri A.S. Bakshi, Member  
Dr. M. K. Iyer, Member**

**Date of Order : 28.05.2018**

**In the matter of**

Corrigendum to order dated 5.10.2017 in Petition No. 203/TT/2016.

**And In the matter of:**

Approval of Transmission Tariff from COD to 31.3.2019 for Asset-I:400 kV D/C Meja-Allahabad transmission line alongwith associated bays at Allahabad under "Transmission System Associated With Meja TPS' in Northern Region under Regulation 86 of Central Electricity Regulatory Commission (Conduct of business) Regulations, 1999 and Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.

**And in the matter of:**

Power Grid Corporation of India Limited,  
"Saudamini", Plot No. 2,  
Sector 29, Gurgaon-122001  
Haryana

**....Petitioner**

**Vs**

1. Rajasthan Rajya Vidyut Prasaran Nigam Limited  
Vidyut Bhawan, Vidyut Marg,  
Jaipur - 302005
2. Ajmer Vidyut Vitran Nigam Limited  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur



3. Jaipur Vidyut Vitran Nigam Limited  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur.
4. Jodhpur Vidyut Vitran Nigam Limited  
400 kV GSS Building (Ground Floor),  
Ajmer Road, Heerapura, Jaipur
5. Himachal Pradesh State Electricity Board  
Vidyut Bhawan  
Kumar House Complex Building II  
Shimla-171004
6. Punjab State Electricity Board  
The Mall, Patiala-147001
7. Haryana Power Purchase Centre  
Shakti Bhawan, Sector-6  
Panchkula (Haryana) 134 109
8. Power Development Department  
Government of Jammu & Kashmir  
Mini Secretariat, Jammu
9. Uttar Pradesh Power Corporation Limited  
(Formerly Uttar Pradesh State Electricity Board)  
Shakti Bhawan, 14, Ashok Marg  
Lucknow - 226 001
10. Delhi Transco Ltd.  
Shakti Sadan, Kotla Road,  
New Delhi-110002
11. BSES Yamuna Power Ltd.  
BSES Bhawan, Nehru Place,  
New Delhi.
12. BSES Rajdhani Power Ltd.  
BSES Bhawan, Nehru Place,  
New Delhi



13. Tata Power Delhi Distribution Ltd.,  
33 kV Substation, Hudson Lane,  
Kingsway Camp  
New Delhi-110 009.
14. Chandigarh Administration  
Sector -9, Chandigarh.
15. Uttarakhand Power Corporation Ltd.  
UrjaBhawan, Kanwali Road,  
Dehradun.
16. North Central Railway,  
Allahabad.
17. New Delhi Municipal Council  
Palika Kendra, SansadMarg,  
New Delhi-110002
18. Meja Urja Nigam Private Limited  
NTPC Bhavan Scope Complex 7,  
Institutional Area, Lodhi Road  
New Delhi-110003
19. Uttar Pradesh Power Transmission Corporation Ltd.  
Shakti Bhavan, 14, Ashok Marg,  
Lucknow– 226001
20. UPRVUNL  
Shakti Bhavan, 14, Ashok Marg,  
Lucknow– 226001

....Respondents

### **CORRIGENDUM**

The following inadvertent errors in order dated 5.10.2017 in Petition No. 203/TT/2016 are sought to be rectified in terms of Regulation 103A of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999:-



a. The words “of circuit-I shall be borne by the Meja Urja Nigam Private Ltd. till commissioning of Meja generating station” in the last sentence of para 13 of the order shall be read as “...of the said line from its COD till the date of start of LTA of Meja Generating Station shall be borne by MUNPL.”

b. The 11<sup>th</sup> line of para 27, starting with the words “Therefore” to the end of para 27 of the order shall be read as under:-

“... Therefore, the time taken from 5.5.2016 to date of COD of Asset-1(a) and Asset-1(b) is attributable to Meja Urja Nigam Private Limited and hence the IDC and IEDC for this period shall be borne by MUNPL. The IDC and IEDC for the period 5.4.2016 to 4.5.2016 shall be capitalized.”

c. The second and third sentences of para 59 of the order shall be read as under:-

“...The transmission charges of the instant transmission line from the date of COD of the transmission line till date of start of LTA of Meja Generating Station shall be borne by MUNPL as directed in para 27 and thereafter the transmission charges shall be shared as per Regulation 43 of the 2014 Tariff Regulations.”



2. All other terms of the order dated 5.10.2017 remains unchanged.

sd/-  
**(Dr. M.K. Iyer)**  
**Member**

sd/-  
**(A.S. Bakshi)**  
**Member**

sd/-  
**(A.K. Singhal)**  
**Member**

